

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COMS /7/ 2025	Vietinbank Insurance Corporation Vietinbank Insurance Joint Stock Corporation Vs. 1.MV World Virtue 2. The Port Officer	Venkata Saketh Roy Vidyula	26-11-2025	--	02-04-2026	127	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COMS /7/ 2026	1. Ronguta Shipping Group Pte Ltd 2. Hong Glory Shipping Co Vs. 1. PVT Fortune IMO No 9542831 2. The Port Officer	N Ashwani Kumar	23-03-2026	--	02-04-2026	10	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	COMS /9/ 2026	Global Horizon Shipping Co Ltd Vs. 1. Sea Tiger I IMO No 9358955 2. The Port Officer	N Ashwani Kumar	17-04-2026	--	27-04-2026	10	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	163	7	3	167